

ITEM NO.26

Court 5 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 265/2021 in MA 2252/2020 in W.P.(C) No. 640/2017

AJESH LUTHRA

Petitioner(s)

VERSUS

AJAY BUSHAN PANDEY & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 04-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Maninder Singh, Sr.Adv
Mr. A.K. Behera, Sr. Adv
Mr. V. K. Verma, AOR

For Respondent(s) Mr. K.K. Venugopal, Ld. AG
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 18.10.2021.

Learned counsel for the parties are permitted
to file additional documents.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master